

W. P. (C) No. 30 of 2021

SACHIN KUMAR SHARMA

.... PETITIONER

VERSUS

DEPUTY COMMISSIONER,
CENTRAL TAX DIVISION & ANR.

.... RESPONDENTS

Date: 16.12.2021

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Ms. Rachhitta Rai, Advocate

For Respondents

Nos. 1 & 2 : Ms. Sangita Pradhan, Assistant Solicitor General
Ms. Alishiba Rai, Advocate
Ms. Anju Lhamu Bhutia, Assistant Commissioner,
Gangtok Division, in person.

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I.A. No. 02 of 2021

This is an application filed by the petitioner seeking for withdrawal of the Writ Petition which is not objected by the learned Assistant Solicitor General of India. The Writ Petition is accordingly disposed as withdrawn.

Judge